

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 137 OF 2017

Dated: 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Fortum FinnSurya Energy Private Limited **Appellant(s)**
Vs.
**Madhya Pradesh Electricity Regulatory Commission &
Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kaushik Moitra
Ms. Ishita Jain
Mr. Aditya Kr. Singh

Counsel for the Respondent(s) : Mr. S. Veniatesh
Mr. Somesh Srivastava for R-1

Mr. Nitin Gaur
Mr. G.L. Pandey for R-3

ORDER

Heard learned counsel for the Appellant.

The instant appeal, being Appeal No. 137 of 2017, is dismissed as
infructuous, as submitted by learned counsel for the Appellant.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**